

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 200 OF 2015**  
**AND**  
**APPEAL NO. 201 OF 2015**

**Dated: 9<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**APPEAL NO. 200 OF 2015**

**In the matter of:**

**North Karanpura Transmission Co. Ltd.**

....

**Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

....

**Respondent(s)**

Counsel for the Appellant(s)

: Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s)

: Mr. Saurabh Mishra  
Mr. Abhishek Singh for R-1

Ms. Tripti Panday for R-2 & 4

Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-3

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-8

Mr. Bipin Gupta  
Mr. S. Bansal for R-25 to 27

Mr. D. Bharathi Reddy  
Mr. Harsha Peechara for **TSERC**

Mr. Alok Shankar for R-30

Mr. Rajiv Srivastava

Ms. Garima Srivastava  
Ms. Gargi Srivastava for **UPPCL**

**APPEAL NO. 201 OF 2015**

**In the matter of:**

**Talcher-II Transmission Co. Ltd.**

.... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-3

Mr. S. Vallinayagam for R-4

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **11.12.2017.**

**(I. J. Kapoor)**  
**Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)**  
**Chairperson**